

CENTRAL ADMINISTRATIVE TRIBUNAL      ALLAHABAD BENCH  
ALLAHABAD.

Review Application no. 34 of 1997  
in

Original Application no. 102 of 1993

Hon'ble Dr. R.K. Saxena, Judicial Member

Hon'ble Mr. S. Dayal, Administrative Member

Uma Shankar Shukla, S/o Sri Raghu Nandan Prasad Shukla  
R/o Village and Post Aladadpur, District Allahabad.

... Applicant.

C/A Sri B.B. Paul, Sri H.S. Srivastava

Versus

1. The Union of India through the Secretary, Ministry of Communication, Government of India, New Delhi.
2. The Director General (Post) & (Telegraph) Directorate, Government of India, New Delhi.
3. Post Master General, Allahabad.
4. Director Postal Services, Allahabad Region, Allahabad.

... Respondents

C/R Km. Sadhana Srivastava

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O R D E R

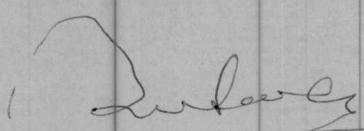
Hon'ble Mr. S. Dayal, Member-A.

Office has pointed out in this case that the in the operative portion in the judgment in OA no. 102 of 1993, the date of impugned order has been mentioned as 01.02.80 while the date of impugned order is 18.01.93 .

2. We take notice of review Suomoto. It is the mistake apparent on record and we accordingly rectify the mistake by mentioning the date 18.01.93 in place of 01.02.80 in 34th line of judgment in OA 102/93 dated 26.2.97 at page number 3.



Member-A



Member-J

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